Written Answers to		[2 December, 2019]		Unstarred Que	estions 231
1	2	3	4	5	6
29.	Sawai Madhopur	27	18	6	51
30.	Sikar	23	3	7	33
31.	Sirohi	92	8	0	100
32.	Tonk	132	1	0	133
33.	Udaipur	16	22	10	48
	Total	3,756	12,182	890	16,828

Source: IMIS, Department of Drinking Water and Sanitation.

Ground water exploitation in Haryana

1528. KUMARI SELJA: Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether Government is aware that 61 per cent of the Total number of assessed units of ground water in Haryana were found to be over exploited; and
 - (b) if so, steps taken by Government to correct this issue in Haryana?

THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (SHRI RATTAN LAL KATARIA): (a) and (b) The Dynamic Ground Water Resources of the country are being periodically assessed jointly by Central Ground Water Board (CGWB) and State Governments. As per the latest assessment (2017), out of the Total 128 assessment units (Block) in the Haryana, 78 Blocks (61%) have been categorized as 'Over-exploited' where the Annual Ground Water Extraction is more than Annual Extractable Ground Water Resource.

Hon'ble Prime Minister has written a lettefto all Sarpanchs on 08.06.2019 regarding the importance of water conservation and rain harvesting and exhorted them to adopt all appropriate measures to make water conservation a mass movement.

Government of India launched Jal Shakti Abhiyan which is a time bound campaign with a mission mode approach intended to improve water availability including ground water conditions in the water stressed blocks of 256 districts in India. In this regard, teams of officers from Central Government along-with technical officers from Ministry of Jal Shakti were deputed to visit water stressed districts and to work in close collaboration with district level officials to undertake suitable interventions.

As per information received from Government of Haryana various steps taken by them to conserve water are given as under:

- "The Haryana State Preservation of Sub Soil Water Act, 2009" has been enacted which prohibits sowing and transplanting of paddy before 15th of May and 15th of June respectively.
- Government of Haryana launched a new pilot scheme Jal Hi Jeevan during Kharif, 2019 with a goal to bring behavior change in farmers for cultivating maize instead of water guzzling paddy.
- In order to prevent seepage and evaporation losses, the Government of Haryana is providing subsidy to the farmers for laying Underground Pipe Line System (UGPL).
- Land leveling with Laser land leveler is being used for precision/scientific
 leveling of land thereby facilitating effective utilization of farm inputs.
 Government of Haryana is promoting use of laser leveling technology by
 way of demonstrations, providing machines on custom hiring basis and
 subsidy. Further, they are promoting use of Zero tillage technology by way
 of demonstrations and subsidy.

In addition, Water being a State subject, initiatives on water management including conservation and artificial recharge to ground water in the Country is primarily States' responsibility. The important measures taken by the Central Government for conservation, management of ground water and effective implementation of rain water harvesting in the country are at the following URL: http://mowr.gov.in/sites/default/files/Steps_to_control_water_depletion_Jun2019.pdf.

Water management in economic development

1529. SHRI PARIMAL NATHWANI: Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether water management has a special role in the economic development of the nation;
 - (b) if so, the reaction of Government thereto;
- (c) whether re-cycling of water is necessary for increasing the availability of water and if so, the details thereof along with the reaction of Government thereto; and